

(b) if so, the number of hectares of land required for the purpose; and

(c) whether it is a fact that Government of Tripura is ready to provide the required land ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) :

(a) to (c) The draft Seventh Five Year Plan prepared by the Tea Board envisages a programme of extension planting on 775 hectares in Tripura. It is learnt that the State Government of Tripura has already made available approximately 1200 hectares of land to the Tripura Tea Development Corporation for this purpose.

Foreign Collaboration

*523. SHRI HANNAN MOLLAH : Will the Minister of FINANCE be pleased to state :

(a) whether Government are now in favour of encouraging foreign collaboration including multinationals;

(b) if so, the guidelines and criterion for shift in policy;

(c) whether it is going to harm our indigenous industries; and

(d) if so, the reasons for resorting to such steps ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) to (d) Government's policy regarding foreign collaboration continues to be selective and this also has been reiterated in the Technology Policy Statement announced in January, 1983. Foreign collaborations are normally considered in areas where indigenous technology is not available and if the terms are reasonable.

Recovery of Gold from Toilet of Air India Boeing 747

*524. SHRI RAM BAHADUR SINGH : SHRI G. G. SWELL :

Will the Minister of FINANCE be pleased to state :

(a) whether 1200 total of gold worth Rs. 30 lakhs was recovered from the toilet of an Air India Boeing 747 on 22nd March, 1985 at the Sahar International Airport;

(b) if so, the details in this regard;

(c) whether any person has been arrested in this connection; and

(d) if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) and (b) As a result of search by Customs of Air India aircraft which arrived from Dubai/Abu Dhabi on 22nd March, 1985, two cloth belts, with specially made compartments, were recovered from underneath the disposal tray placed inside the toilet room near the economy class. On examination, each cloth belt was found to contain 60 gold bars, totally weighing 1200 tolas and valued at Rs. 29.73 lakhs. The gold recovered has since been confiscated under the Customs Act, 1962.

(c) No, Sir.

(d) Does not arise.

Setting up of an Aluminium Research Centre at Nagpur

*525. SHRI BANWARI LAL PUROHIT : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the Union Government propose to set-up an Aluminium Research Centre at Nagpur in Maharashtra;

(b) if so, whether the site for the said project has since been selected; and

(c) the time by which a final decision for starting the project is likely to be taken ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) Yes, Sir.

(b) As per the recommendations for the inter-ministerial steering group, Nagpur has been recommended as the most appropriate site for the location of the Aluminium Research, Development and Design Centre.

(c) The project will be started after approval by the Public Investment Board and the Government.

World Bank's Volume of Lending

*526. SHRI B. V. DESAI : Will the MINISTER of FINANCE be pleased to state :